

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

High Court of Judicature at Hyderabad - HOLIDAYS – Declaration of Public Holiday on Friday the 25th September, 2015 also to be a Public Holiday on the eve of "**Bakrid (Id-Ul-Azha)**", to the High Court of Judicature at Hyderabad and to all the Subordinate Courts in the States of Telangana and Andhra Pradesh, and offices working under the administrative control of the High Court of Judicature at Hyderabad and **7th November, 2015**, to be a **Court working Saturday – NOTIFIED.**

ROC.NO. 4122/SO-1/2014

DATED:22.09.2015

NOTIFICATION NO.38/SO/2015

- Read: 1) High Court's Notification No.49/SO/2014, dt.10.12.2014.
2) High Court's Notification No.50/SO/2014, dt.10.12.2014.
3) High Court's Notification No.51/SO/2014, dt.10.12.2014.

In partial modification of the High Court's Notifications read above, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh hereby notifies **Friday, 25th September, 2015** also to be a Public Holiday on the eve of "**Bakrid (Id-Ul-Azha)**" to the High Court of Judicature at Hyderabad and to all the Subordinate Courts in the States of Telangana and Andhra Pradesh, A.P. Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad, A.P. State Legal Services Authority, Hyderabad, High Court Legal Services Committee, Hyderabad and all the Tribunals in the States of Telangana and Andhra Pradesh, and **7th November, 2015 to be a Court Working Saturday** to the High Court of Judicature at Hyderabad, Subordinate Courts in the States of Telangana and Andhra Pradesh and offices working under the administrative control of High Court of Judicature at Hyderabad.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.

- 5) All the Officers, High Court of Judicature at Hyderabad.
- 6) All the Section Heads, High Court of Judicature at Hyderabad.
- 7) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
- 8) The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam
- 9) The Director, A.P. Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority and
Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Governor, for the State of Telangana and State of
Andhra Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana,
Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh,
Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Telangana, Hyderabad.
- 18) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Andhra Pradesh, Hyderabad.
- 19) The Chairman, A.P. Administrative Tribunal, Hyderabad.
- 20) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 21) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at
Visakhapatnam.
- 23) The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
- 24) The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
- 25) The Presiding Officer, Wakf Tribunal, City Civil Court compound,
Hyderabad.
- 26) The Presiding Officers, Labour Courts at Hyderabad, I,II & III,
Visakhapatnam, Guntur, Ananthapur, Warangal & Godavari Khani.
- 27) The Secretary General, Supreme Court of India, New Delhi.
- 28) The Registrar, Supreme Court of India, New Delhi.
- 29) The Registrar, All High Courts in India.
- 30) The Registrar, Railway Claims Tribunal, Hyderabad.
- 31) The Registrar, Income Tax Tribunal, Hyderabad.
- 32) The Registrar, A.P. Lokayukta, Hyderabad.
- 33) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 34) The Secretary, Bar Council of A.P., Hyderabad.
- 35) The Accountant General, Andhra Pradesh, Hyderabad.
- 36) The Public Prosecutor for the State of Telangana at High Court of
Judicature at Hyderabad.
- 37) The Public Prosecutor for the State of Andhra Pradesh at High Court of
Judicature at Hyderabad.
- 38) The Administrator, Government Pleaders, Hyderabad.
- 39) The Administrator General & Official Trustee at High Court Buildings,
Hyderabad.
- 40) The Special Judge for Economic Offences, Hyderabad.
- 41) The Special Judge for Essential Commodities Act, Hyderabad.
- 42) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 43) The Special Sessions Judge for SCs & STs (POA) Act, 1989-cum-VI
Metropolitan Sessions Judge, Secunderabad.
- 44) The Special Sessions Court for Trial of cases under SCs & STs (POA) Act,
1989-cum-Addl. District & Sessions Judges in the State.
- 45) The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.

- 46) The Judge, Family Courts at Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
- 47) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 48) The Registrar, Special Court under the A.P. Electricity (Amendment) Act – 2000, Sec'bad.
- 49) The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad.
- 50) The Director of Prosecutions, Hyderabad.
- 51) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
- 52) The President, Judicial Officers' Association, High Court of Judicature at Hyderabad.
- 53) The Secretary, Junior Officers' Association, High Court of Judicature at Hyderabad.
- 54) The President, High Court Service Association, High Court of Judicature at Hyderabad.
- 55) The President, High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 56) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 57) The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Judicature at Hyderabad.
- 58) The Secretary, State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.
- 59) The General Secretary, A.P. Judicial Class IV Employee's Association, c/o District Court, Chittoor.
- 60) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 61) The Director, All India Radio, Public Gardens, Hyderabad.
- 62) The Director, Doordarshan Kendra, Ramanthpur, Hyderabad.
- 63) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 64) The Overseer, High Court of Judicature at Hyderabad.
- 65) SPARE

} With a request for making necessary announcement

} For publication in the Newspaper

